

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHENNAI BENCH**

OA/310/00265/2021

Dated Monday the 22nd day of March Two Thousand Twenty One

CORAM : HON'BLE SHRI. S. N. TERDAL, Member (J)
HON'BLE SHRI. C. V. SANKAR, Member (A)

M.Elumalai, S/o. Late G. Mannankatti,
Koil Street, Manakuppam & Post,
Via Peria Savalai,
Thirukoilur Taluk, Villupuram Dist.Applicant

By Advocate M/s. R. Thanjan

Vs

1.Union of India,
rep by the Chief Post Master General,
Chennai 600002.

2.The Post Master General,
Tamil Nadu Circle,
Mount Road, Chennai 600002.

3.The Post Master General,
Trichy Division, Trichy 620001.

4.The Superintendent,
O/o. The Superintendent of Post Offices,
Viruddhachalam 606001,
Thirukoilur Taluk, Villupuram District.Respondents

By Advocate Mr. M. Kishore Kumar, SPC

ORAL ORDER

(Pronounced by Hon'ble Shri. S. N. Terdal, Member(J))

The relief prayed for in this OA is as follows:

"a. Direct the respondents, particularly the 4th respondent to order for regular engagement as Gramin Dak Sevak w.e.f. 06.10.2010, instead of 26.10.2016 on the compassionate ground appointment by giving effect in the impugned order of the 4th respondent vide Ref. 83/56 dated at Vridhachalam 606001 the 20.09.2019 on the basis of the applicant's representation dated 21.12.2020 and

b. For any further relief as deemed necessary in the facts and circumstances of this case and thus render justice."

2. None appears for the applicant. Mr. M. Kishore Kumar, SPC appears for the respondents on advance notice.

3. Perused the OA and all the documents. The relief prayed for in this OA is of limited nature.

4. Hence, without going into the merits of the case, this OA is disposed of with a direction to the respondents to consider the pending representation of the applicant dt. 21.12.2020 and pass a reasoned and speaking order as per law within a period of two months from the date of receipt of certified copy of this order.

5. OA is disposed of at the admission stage. No costs.

(C.V.Sankar)
Member(A)

(S.N.Terdal)
Member(J)

22.03.2021

SKSI